

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CW-37-2020****Mr. Assumsao Teodosio
Fernandes****.... Petitioner****V e r s u s****Goa Coastal Zone Management
Authority and anr.****..... Respondents**

Mr. A. D. Bhobe, Advocate for the Petitioner.

Ms. Ankita Kamat, Addl. Government Advocate for the Respondent nos.1
and 3.

Mr. Preetam Talaulikar, Advocate for Respondent no.2.

CORAM: DAMA SESHADRI NAIDU, J.**DATE: 11th August, 2020.****ORDER:**

At the request of the learned counsel for the respondent no.2, post
the matter on 14/8/2020.

DAMA SESHADRI NAIDU, J.**AP/-**